

Annexure - 4

Name of the corporate debtor: Smaaash Entertainment Private Limited

Date of commencement of CIRP : 06th-May-2022

List of creditors as on: 20-04-2024

List of operational creditors (Government dues)
(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Customs	The Commissioner of Customs	28-07-2022	1,59,42,239	1,59,42,239	-	No	-	-	-	-	-	-
2	Indirect Taxation (GST)	Government of Karnataka (PT & GST Payment)	02-06-2022	30,85,331	-	-	No	-	-	-	-	30,85,331	-
3	Income Tax	The Dy. Commissioner of Income Tax (TDS)	03-06-2022	72,11,170	72,11,170	-	No	-	-	-	-	-	-
4	Indirect Taxation (GST)	GST - Mumbai	23-12-2023	16,78,88,280	11,57,94,461	-	No	-	-	-	-	5,20,93,819	-
5	Excise Dept.	Excise & Taxation officer-Cum-Assessing Authority	04-05-2023	10,22,323	-	-	No	-	-	-	-	10,22,323	-
				19,51,49,343	13,89,47,870							5,62,01,473	